

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION
Dated Guwahati the 7th January, 2025

No.HC.VII-08/2024/158/A. Shri Nurjamal Haque, Civil Judge (Sr. Div.) No.1, Kamrup (M), Guwahati is transferred and posted as Additional District & Sessions Judge, FTC, No.2, Tinsukia on promotion vice compulsory retirement of Shri Jayanta Kumar Das on 16.01.2025.

Shri Haque will hand over charge of his Court and Office to District & Sessions Judge, Kamrup (M), Guwahati and proceed to join his new assignment on 17.01.2025 or immediately thereafter.

No.HC.VII-08/2024/159/A. Smti Kangki Rani Deka, Chief Judicial Magistrate, Kamrup, (M), Guwahati, is transferred and posted as Additional District & Sessions Judge-cum-Special Judge, POCSO, Sonitpur on promotion vice compulsory retirement of Shri Ranju Medhi on 21.02.2025.

Smti Deka will hand over charge of her Court and Office to District & Sessions Judge, Kamrup (M) and proceed to join her new assignment on 21.02.2025 or immediately thereafter.

No.HC.VII-08/2024/160/A. In exercise of the power conferred **under Sub-Section (3) of Section 8 of the Bharatiya Nagarik Suraksha Sanhita, 2023**, the High Court is pleased to appoint the following Officers as Additional Sessions Judge of the Sessions Division/ jurisdiction with Head-quarters as shown below against their names to exercise such powers within local limits of their respective jurisdiction with effect from the date of assuming charge as such:-

Sl. No	Name of Officer	Sessions Divisions/District	HeadQuarter/ Station
1.	Shri Nurjamal Haque	Tinsukia	Tinsukia
2.	Smti Kangki Rani Deka	Sonitpur	Tezpur

N.B: As this notification is uploaded in the official website of Gauhati High Court, the concerned officers are requested to print out copies of the notification and no individual copies will be sent.

By Order,

Sd/-C B Gogoi

REGISTRAR (VIGILANCE)

Memo **No.HC.VII-08/2024/161-178/A**

Dated 07.01.2025

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.

2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
3. The District and Session Judge, _____
4. The Principal Judge, Family Court No.I, II and III Kamrup, Guwahati/Cachar/Silchar/Barpeta/Dhubri/Nalbari
5. The Presiding Officer, Industrial Tribunal, Guwahati, Dibrugarh/Silchar.
6. The Presiding Officer, Labour Court, Guwahati/Dibrugarh
7. The Special Judge, Assam, Guwahati.
8. The Special Judge, CBI & NIA, Assam, Guwahati.
9. The Member, MACT No.1, 2 & 3 Kamrup (M), Guwahati/ Dhubri/ Nagaon/ Nalbari/Barpeta/Silchar/Sonitpur, Tezpur/ Goalpara/Kamrup, Amingaon
10. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
11. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
12. Shri Nurjamal Haque, Civil Judge (Sr. Div.) No.1, Kamrup (M), Guwahati.
13. Smti Kangki Rani Deka, Chief Judicial Magistrate, Kamrup, (M), Guwahati.
14. The Private Secretary to Hon'ble Mr./Mrs Justice _____, Gauhati High Court, Guwahati.
15. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
16. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
17. The C.A. to Registrar General/ Registrar (Admn.)/Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
18. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

(The names of the above Officers are not necessarily in order of Seniority)


7/11/2025
REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI